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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/ 398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITA & PHONE NUMBE		REPRESENTATION TO WHOM		SIGNATURE
(.)	Sharayith & AKS lan assa	heth for	Petitioner	(AR
2	PARINA LAL		R2-R10	-	Jan Calle
3	pustion Adlaw Po	ng C	RIERII		
			ODDED		

ORDER

Counsel for Petitioner is present. Counsels for other Respondents are also present. Counsel for Petitioner requested for adjournment. List it on 12/03/2018.

Member (T)

Member (J)